

bridges, all these works have been executed departmentally.

(b) and (c). No, Sir.

(d) Does not arise.

(e) No, Sir.

(f) Does not arise.

[English]

**Exemption of Mineral Producing Areas from Forest (Conservation) Act, 1980.**

1818. SHRI PYARELAL KHANDELWAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the estimated forest area without any tree cover in the State of Madhya Pradesh;

(b) when the proposed scheme for Survey and demarcation of forests in the Eighth Five Year Plan will come into being; and

(c) the reasons for not exempting the places where minerals are available from the ambit of Forest (Conservation) Act, 1980?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY): (a) The recorded forest area of Madhya Pradesh is 15.54 million hectares and the actual forest cover as per 1985-87 assessment by Forest Survey of India (FSI) is 13.319 million hectares.

(b) There is no proposal for undertaking survey and demarcation in M. P. during 8th Five Year Plan.

(c) Mining areas are not exempted from the purview of the Forest (Conservation)

Act, 1980 because mining is a non-forest activity and granting of lease for such activity requires prior approval of Central Government.

**Appointment of Vice-Chancellors of Universities**

1819. SHRI BHABANI SHANKAR HOTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that a large number of Vice-Chancellors of various Universities in the country were appointed from amongst the IAS, IPS and Military Officer cadres;

(b) if so, whether Government propose to issue any concrete guidelines to all Universities with regard to eligibility and mode of selection of Vice-Chancellors; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Central universities are established by Acts of Parliament and State Universities by Acts of State Legislatures. Vice-Chancellors are appointed under the Act and Statutes of the concerned University. Government is aware that in some Universities, Vice-Chancellors have been appointed from IAS/IPS Cadres etc. There is no proposal at present to issue any uniform guidelines regarding the eligibility criteria and mode of selection of Vice-Chancellors.

**Ban of Substances Destroying Ozone Layer**

1820. SHRI BHABANI SHANKAR HOTA:  
SHRI BALESHWAR YADAV:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: